

ई-निविदा आमंत्रण सूचना

ई-निविदा सूचना संख्या – RWD/SD/GODDA/24/2026-27

1.कार्य की विस्तृत विवरणी :

क्रम	प्रखंड	कार्य का नाम	प्राक्कलित राशि	अग्रघन की राशि	परिमाण विपत्र का मूल्य	कार्य पूर्ण करने की अवधि
1	गोंड्डा	गोंड्डा जिलान्तर्गत गोंड्डा प्रखंड के निम्ननिम्ना पंचायत में ग्राम सुब्बामार (कूणा टोला) और निम्ननिम्ना पंचायत के बीच नदी पर पुल निर्माण।	4,88,23,400.00	9,76,500.00	10,000.00	18 माह

2. वेबसाइट में निविदा प्रकाशन की तिथि – 02.11.2026
3. ई-निविदा प्राप्ति की तिथि एवं समय – दिनांक 02.11.2026 से दिनांक 21.11.2026 को अपराह्न 5:00 बजे तक
4. ई-निविदा खोलने का स्थान – कार्यालयक अभियंता का कार्यालय, ग्रामीण विकास विशेष प्रमंडल, गोंड्डा।
5. ई-निविदा खोलने की तिथि एवं समय – 23.11.2026 अपराह्न 2:00 बजे
6. ई-निविदा आमंत्रित करने वाले पदाधिकारी का नाम एवं पता :- कार्यालयक अभियंता, ग्रामीण विकास विशेष प्रमंडल, गोंड्डा।
7. ई-निविदा प्रकोष्ठ का दूरभाष सं- 9771979309
8. परिमाण विपत्र की राशि घट-बढ़ सकती है तदनुसार अग्रघन की राशि देय होगी।
9. निविदा शुल्क एवं अग्रघन की राशि केवल Online Mode द्वारा स्वीकार्य होगी।
10. निविदा शुल्क एवं अग्रघन की राशि का ई-मुताबत जिस खाता से किया जायेगा, उसी खाते में अग्रघन की राशि वापस होगी। अगर खाता को बंद कर दिया जाता है तो उसकी सारी जवाबदेही आपकी होगी।
11. ई निविदा रद्द करने का अधिकार अग्रोहस्ताक्षरी के पास सुनिश्चित रहेगा।
12. किसी भी निविदाकार के यंत्र-संयंत्र एवं बिड क्षमता के मापदंडों पर प्रत्येक में सक्षम होने पर ही तकनीकी योग्यता पर विचार किया जायेगा।
13. जिस संवेदक का विभाग में पूर्व आवंटित कोई कार्य लंबित है अथवा उनका कार्यान्वयन संतोशजनक नहीं रहा है, उन्हें कार्य आवंटन पर विचार नहीं किया जायेगा।
14. किसी भी संवेदक को कार्य आवंटन के उपरान्त सबोटे करना एकरारनामा शर्त का उल्लंघन होगा एवं समुचित सूचना प्राप्त होने पर एकरारनामा रद्द करते हुए संवेदक को काली सूची में डालने की कार्यवाई की जायेगी।
15. किसी भी संवेदक के कार्य आवंटन के क्रम में उनके ग्रामीण कार्य विभाग (ग्रा.वि.वि.+मु.म.ग्रा.से.यो.) के अन्तर्गत कुल कार्य भार के आलोक में उपलब्ध यंत्र-संयंत्र एवं वित्तीय क्षमता की सीमा तक नये कार्य आवंटन पर विचार किया जायेगा।
15. पथ निर्माण विभाग, झारखंड, सैन्डी का पत्र संख्या 2146 (S) दिनांक 09.09.2020 में निहित प्राक्कान के आलोक में निविदा की कार्यवाही की जा रही है।
16. आमंत्रित निविदा के समय निर्धारण के लिए JPWD Code 2012 के Para-159a का अनुपालन किया गया है।

विस्तृत जानकारी के लिये वेबसाइट www.jharkhandtenders.gov.in एवं कार्यालय की सूचना पट्ट पर देखा जा सकता है।

कार्यालयक अभियंता

ग्रामीण विकास विशेष प्रमंडल,गोंड्डा

PR 392339 Rural Development(26-27).D

कार्यालयक अभियंता का कार्यालय
लघु सिंचाई प्रमंडल, हजारीबाग

executiveengineerirri@gmail.com

पत्रांक:- 1112 हजारीबाग / दिनांक:- 23.10.2026

शुद्धि पत्र

एतद् द्वारा सूचित किया जाता है कि इस कार्यालय के पत्रांक 1105 दिनांक 15.10.2026 के द्वारा निर्गत ई- निविदा आमंत्रण सूचना संख्या DMFT/MID/HAZARIBAG/F2-19/2026-27 PR No.- 391955 Minor Irrigation (26-27).D द्वारा प्रकाशित निविदा के योजना के नाम Construction of High School Buchai, Tuiyo in 04 Additional Class Rooms, Kitchen cum store room, Tea wall and other Miscellaneous work, Block- Barktha, District- Hazaribag के स्थान पर Construction of 04 Additional Class Rooms, Kitchen cum store room, Boundary wall and other Miscellaneous work in High School Buchai, Tuiyo, Block- Barkatha, District- Hazaribag की जाय। शेष शर्तें यथावत् रहेगी।

कार्यालयक अभियंता,
लघु सिंचाई प्रमंडल,
हजारीबाग।

PR.NO.392355 Minor Irrigation(26-27):D

PUBLIC NOTICE

NOTICE IS HEREBY GIVEN to the public at large that my clients, (1) Mrs. Vaishali Mehta and (2) Mr. Kalpesh Mehta, are the owners of and are seized and possessed of or otherwise well and sufficiently entitled to Flat No. 4, A Wing, Bhagya Apartments, Bhardawadi Road, Andheri (West), Mumbai-400058 (hereinafter referred to as "the said Flat"), under an Agreement for Sale dated 25 June 2007. The title documents pertaining to the said Flat include an original Agreement for Sale dated 5 October 1980, executed between (1) Chamanlal Ramsaran Obero, (2) Madanlal Ramsaran Obero and (3) Bhagwantji Ramsaran Obero, as Builders/Vendors, and Shri Rasiklal Kantilal Mehta, as Purchaser, which forms part of the chain of title documents and has been lost and is presently not traceable despite diligent efforts to locate the same. Any person, bank, financial institution, company or other entity having any claim, right, title, interest, share, demand, charge, lien, mortgage, encumbrance or objection of whatsoever nature in respect of the said Flat, or any part thereof, by way of sale, agreement, inheritance, succession, gift, mortgage, lien, charge, possession or otherwise, or having custody of or any claim in respect of the aforesaid original Agreement for Sale dated 5 October 1980, is hereby required to intimate the same in writing, along with supporting documentary evidence, to the undersigned within 14 (fourteen) days from the date of publication of this notice, failing which any such claims or objections shall be dealt with in accordance with law, and the title verification process in respect of the said Flat shall proceed on the basis of the documents and information available.

Place: Mumbai
Date: 25th October 2026

Mansi Mehta
Advocate for Mrs. Vaishali Mehta and Mr. Kalpesh Mehta
Address: 1903, 19th floor, Gundecha Gardens, Lalbaug,
Gas compound lane, Mumbai: 400012 Contact: 9827068029

CORRIGENDUM
TO
FORM G (REISSUE) DATED 18TH SEPTEMBER, 2026
INVITATION FOR EXPRESSION OF INTEREST FOR
DEEPAK EDUCATION LIMITED
Operating In Education Sector, At 316-320, 1st Flr, Sunbeam Apt, Raja Ram
Mohanrai Road, Opp Hinduja College Lane, Charni Road, Mumbai
(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)
Reference to the published Form G in this newspaper on 18-09-2026, in the matter of M/s
Deepak Education Limited, in CP(IB) No. 374/MB/2024 dated 17-06-2026 (Order
received on 18-06-2026). Certain information is required to be read as per this
Corrigendum in the Form G (Reissue) dated 18th September, 2026

Sl.No	RELEVANT PARTICULARS	PRINTEDAS	TOBEREADAS
13	Date of issue of final list of prospective resolution applicants	October 23, 2026	October 28, 2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	October 28, 2026	November 2, 2026
15	Last date for submission of resolution plans	November 27, 2026	December 2, 2026

All other contents of the said Form G (Reissue) published on 18th September, 2026 shall remain unchanged.

Anil Kashi Drolia
Resolution Professional in the matter of
Deepak Education Limited
IBBI/IPA-001/IP/P-02327/2020-2021/13482
Registered Address:
508, Ekta Woods, Rasthara Estate, Kulpawadi,
Borivali-East, Near National Park, Mumbai-400068

Chola CHOLAMANDALAM INVESTMENT AND
FINANCE COMPANY LIMITED

Corporate Office: "CHOLA CREST", C54 & 55, Super B-4,
Thiru VI Ka Industrial Estate, Guindy, Chennai - 600 032.

POSSESSION NOTICE (Rule 8 (1) (For Immovable Property))

Whereas the undersigned being the Authorised Officer of M/s Cholamandalam Investment And Finance Company Limited, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(2) read with Rule 3 of the Security Interest Enforcement Rules, 2002 issued a demand notice dated 12/08/2026 (Loan Account No.TL018V100000064218) calling upon the Borrower / Co Borrowers 1. M/s. Shrikrushna Bahuuddeshiya Shikshan Samstha Yavatmal (Borrower) through its Chairman, 2. Mr.Dinesh Ramshau Pawar (Co-Borrower), 3. Ms. Swati Dinesh Pawar (Co-Borrower), 4. Mr. Shreyaya Dinesh Pawar (Co-Borrower), 5. Mr. Shwet Dinesh Pawar (Co-Borrower) to repay the amount mentioned in the notice being Rs. 1,83,15,985/- (Rupees One Cror Eighty Three Lakhs Fifteen Thousand Nine Hundred & Eighty Five only) as on 12/08/2026 together with further interest and charges thereafter within 60 days from the date of receipt of the said notice.

The borrower / Co Borrowers having failed to repay the amount, notice is hereby given to the borrower / Co Borrowers and the Public in general that the undersigned has taken possession of the property described herein below in exercise of the powers conferred on him under Sub-Section (4) of Section 13 of Act read with Rule 8 of the Security Interest Enforcement) Rules, 2002 on this 23rd day of October, 2026.

The borrower/s / Co Borrowers' attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower / Co Borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of M/s Cholamandalam Investment And Finance Company Limited, for an amount Rs. 1,83,15,985/- (Rupees One Cror Eighty Three Lakhs Fifteen Thousand Nine Hundred & Eighty Five Only) as on 12/08/2026.

DESCRIPTION OF THE IMMOVABLE PROPERTY
All that piece and parcels of property situated at Bunglow No.15/B, consisting of still + three upper floors, having 1150 sq.fts. area each compact total area ann. 3350 sq.fts., (built – up), known as "Upendra Bunglow 15/B", in the society known as "Udayashree CHSL", constructed on the land bearing CTS No. 739, situated at Bhadnup - East, Tal. Kuria, Dist. Mumbai - 400042

Authorised Officer
M/s. Cholamandalam Investment and Finance Company Limited
Date : 23.10.2026
Place: Mumbai

Sion Branch :- Sadhana vidyalaya
Plot no .2, Sion, Mumbai - 400022
Email:-Bmmums2064@centralbank.bank.in

POSSESSION NOTICE (For Immovable Property) Appendix IV(Rule-8 (1))

Whereas, the Authorised Officer of Central Bank of India, SION Branch under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13 (2) and 13 (12) read with the Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated:11.06.2026 calling upon the borrower **M/s Balaji Embroidery (Partner 1 : Mr.Prakash G kurani , Partner 2:Mrs. Kavitha G Kurani . Partner 3:Mr.Harish G.Kurani and Mr.Gulabral Kurani (Mortgagor/Guarantor) .** to repay the amount mentioned in the notice being **₹ 97104731.25 (Rupees Nine Crores Seventy One Lakhs Four thousand Seven hundred and thirty one Rupees and twenty five paise only)** only (which represents the principal plus interest due as on the Dt.11.06.2026), plus interest and other charges from Dt:11.06.2026 till date within 60 days from the date of receipt of the said notice.

The borrower having failed to pay the entire dues of the Bank, notice is hereby given to the borrower, the guarantor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under section 13 (4) of the said act, read with Rule 8 of the Security Interest (Enforcement) Rule, 2002 on this.22.10.2026.

The borrower and the Guarantor in particular and the public in general are hereby cautioned not to deal with the property and any dealing with the property will be subject to charge of Central Bank of India, for the amount of **₹ 97104731.25 (Rupees Nine Crores Seventy One Lakhs Four thousand Seven hundred and thirty one Rupees and twenty five paise only)** only (which represents the principal plus interest due on the Dt.11.06.2026), plus interest and other charges from Dt.11.06.2026

The borrower's attention is invited to provisions of sub section (8) of Section 13 of the SARFAESI Act, in respect of time available, to redeem the secured assets.

Description of the immovable property:
Plot No:109, Laxmi Bhuvan ,Flat No.7 & 8, 3rd floor , Road No.24, Nr.SIES College, Sion West, Mumbai -400022,Towards the North East - By Plot No:108, Towards the South East-By Plot No:81, Towards the South West- By Plot No:110

Sd/-
(Authorised Officer)
Mr.Nilesh Khatrikar, Chief Manager

Date : 22.10.2026
Place : Mumbai

AU SMALL FINANCE BANK LIMITED
(A Scheduled Commercial Bank)
(CIN:L38911RJ1998PLC011381)

Regd. Office:- 19-A, Dhuleshwar Garden, Ajmer Road, Jaipur - 302001
APPENDIX IV (SEE RULE 8(1)) POSSESSION NOTICE (For Immovable Property)

Whereas, The undersigned being the Authorized Officer of the **AU Small Finance Bank Limited (A Scheduled Commercial Bank)** under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest [Act, 2002 (54 of 2002)] and in exercise of Powers conferred under Section 13 (12) read with [rule 3] of the Security Interest (Enforcement) Rules, 2002, issued demand notice dated **20-Jun-26** calling upon the Borrower **Smt.Sangita Gangadhar Kanjeo (Borrower), Gangadhar Bapurao Kanjeo (Co-Borrower), Shreyas Gangadhar Kanjeo (Co-Borrower), (Loan Account No. L9001071038462270)** to repay the amount mentioned in the notices being **Rs. 40,97,224/- (Rs. Forty Lakh Ninety-Seven Thousand Two Hundred Twenty-Four Only)** a within 60 days from the date of receipt of the said notice.

The borrower/co-borrower/mortgagor/guarantor having failed to repay the amount, notice is hereby given to the borrower/mortgagor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under Sub-section (4) of section 13 of Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this **21th day of October of the year 2026.**

The borrower/co-borrower/mortgagor/guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the **AU Small Finance Bank Limited (A Scheduled Commercial Bank)** for an amount of **Rs. 40,97,224/- (Rs. Forty Lakh Ninety-Seven Thousand Two Hundred Twenty-Four Only)** as on **19-Jun-26** and interest and expenses thereon until full payment.

"The borrower's attention is invited to provisions of sub section (8) of section 13 of the Act read with rule 8 (6), in respect of time available, i.e. 30 days from this intimation, to redeem the secured assets."

Description of immovable properties
Property Situated At S No 7/12 , Plot No 31A , Mouja - Shegaon , Dist - Amaravati , Maharashtra,444603 **Admeasuring 1574 Sq.Ft., Owned by Gangadhar Bapurao Kanjeo,** having four boundaries

Easte: Remaining Land Of Plot No 44, West: Road, North: Plot No 31B, South:

Survey No 7
Date : 21-October-2026
Place : Mumbai, Maharashtra

Authorised Officer
AU Small Finance Bank Limited

झारखण्ड सरकार
स्वास्थ्य, चिकित्सा शिक्षा एवं परिवार कल्याण विभाग

झारखण्ड लोक सेवा आयोग को विभिन्न विज्ञापन के आलोक में अनुशंसित अभ्यर्थियों को चिकित्सा पदाधिकारी (मूल कोटि) के पद पर विभिन्न अभियन्तानाओं द्वारा नियुक्त करते हुए अस्तत्वात् / स्वास्थ्य केंद्रों में पदस्थापित किया गया। तदोपरान्त चिकित्सकों की वरीयता सूची प्रकाशित की गयी।

विभिन्न जिलों से प्राप्त प्रविष्टिपत्र के आधार पर यह ज्ञात हुआ है कि उक्त वरीयता सूची में समाहित निम्न तालिका में अंकित चिकित्सक वर्तमान में कार्यरत नहीं है :-

Sl. No.	Appointment Year	Unique ID / Gradation	Name/Post/Facility
318	2012	JHS/2012/1092	Dr. Seema Kumari, CHC Arki, Khunti
319	2009	JHS/2009/0883	Dr. Shobha Topno, CHC Murhu, Khunti
320	2009	JHS/2009/0798	Dr. Suman Kumari, TORPA, KHUNTI
321	2009	JHS/2009/0681	Dr. Ajay Kumar, Sadar Hospital, Koderma
322	2015	JHS/2015/1464	Dr. Aniket Sinha, PHC, Itai, Koderma
323	2009	JHS/2009/0718	Dr. Ashish Kumar, SATGAWA, KODERMA
324	2012	JHS/2012/1189	Dr. Dinesh Kumar, PHC, Satgawan, Koderma
325	2012	JHS/2012/1184	Dr. Diwakar Yadav, CHC, JAINAGAR, KODERMA
326	2015	JHS/2015/1457	Dr. Kamal Naryan Prasad, PHC, Jhumutailaya, Koderma
327	2009	JHS/2009/0960	Dr. Manoj Kumar, Koderma
328	2020	JHS/2020/1893	Dr. Munna Kumar Saw, PHC Phulwariya, Koderma
329	2009	JHS/2009/0366	Dr. Parvin Kumar, Sadar Hospital, Koderma
330	2012	JHS/2012/1038	Dr. Rajesh Kumar Dubey, PHC, PULWARIA, KODERMA
331	2009	JHS/2009/0497	Dr. Ranjit Kumar, DEPUTY SUPERINTENDENT, SADAR HOSPITAL, KODERMA
332	2021	JHS/2021/1933	Dr. Sachin Kumar, SAINI K SCHIOLD, Koderma
333	2009	JHS/2009/0563	Dr. Sandesh Kumar Gupta, APHC Pathadhia, Koderma
334	2015	JHS/2015/1663	Dr. Sanjay Kumar, PHC, Jainagar, Koderma, Koderma
335	2013	JHS/2013/1248	Dr. Sharad Kumar Joshi, PHC, Markacho, Koderma, Koderma
336	2009	JHS/2009/0717	Dr. Subir Kumar, PATHALDIIHA, KODERMA
337	2009	JHS/2009/0444	Dr. Ajay Kumar, PHC Manika, Latehar
338	2009	JHS/2009/0909	Dr. Alok Kumar, PHC Barwadih, Latehar
339	2009	JHS/2009/0423	Dr. Alok Kumar Choudhary, Latehar
340	2009	JHS/2009/0815	Dr. Amersh Kumar, GARU, LATEHAR
341	2009	JHS/2009/0831	Dr. Archana, PHC Barwadih, Latehar
342	2012	JHS/2012/1168	Dr. Ashok, BALUMATHI, LATEHAR
343	2009	JHS/2009/0933	Dr. Joy Peter Barla, PHC Bardoni, Latehar
344	2020	JHS/2020/1681	Dr. Kshitij Raj, PHC Chipadohar, Latehar
345	2015	JHS/2015/1534	Dr. Maheshwarim, PHC, Chandwa, Latehar
346	2009	JHS/2009/0430	Dr. Manoj Kumar Jina, PHC Barwadih, Latehar
347	2013	JHS/2013/1231	Dr. Mattiar Rahman Ansari, Sadar Hospital, Latehar
348	2009	JHS/2009/0878	Dr. Md. Mahfiz Alam, NAWAGARH, LATEHAR
349	2009	JHS/2009/0425	Dr. Prabhas Ranjan, APHC Palhaiya, Latehar
350	2009	JHS/2009/0421	Dr. Pradeep Prasad, APHC Herhuni, Latehar
351	2012	JHS/2012/1170	Dr. Prakash Baraik, PHC, Loharsi, Latehar
352	2015	JHS/2015/1657	Dr. Prakash Kumar, PHC, Manika, Latehar
353	2009	JHS/2009/0431	Dr. Rakesh Kumar, APHC Chidohard, Latehar
354	2009	JHS/2009/0440	Dr. Rakesh Kumar, APHC Murup, Latehar
355	2009	JHS/2009/0434	Dr. Ritika Thakur, PHC Sadar, Latehar
356	2009	JHS/2009/0567	Dr. Sahid Hassan, RH Garu, Latehar
357	2009	JHS/2009/0844	Dr. Sanjay Kumar, PHC Barwadih, Latehar
358	2023	JHS/2023/2128	Dr. Shreshkar Anand, BARIYATI, Latehar
359	2023	JHS/2023/2131	Dr. Suraj Oraon, JERUA, Latehar
360	2009	JHS/2009/0383	Dr. Amir Kazmi, APHC Makka, Lohardaga
361	2012	JHS/2012/1188	Dr. Anshuman Chandra, PHC, Kisko, Lohardaga, Lohardaga
362	2009	JHS/2009/0633	Dr. Kumar Pratish, PHC Bhandra, Lohardaga
363	2015	JHS/2015/1601	Dr. Mrinal Kunj, PHC, Mango, Lohardaga, Lohardaga
364	2009	JHS/2009/0796	Dr. Nilofar Ahmad, SADAR HOSPITAL, LOHARDAGA
365	2009	JHS/2009/0936	Dr. Nirupama Topno, CHC, Kuru, Lohardaga, Lohardaga
366	2012	JHS/2012/1179	Dr. Nutan Bala Lakra, SENHA, LOHARDAGA
367	2009	JHS/2009/0634	Dr. Pranav Kumar, DLO Office, Lohardaga
368	2009	JHS/2009/0388	Dr. Pravin Narsariya, APHC Jowang, Lohardaga
369	2015	JHS/2015/1643	Dr. Vinod Surin, SNEHA, LOHARDAGA
370	2009	JHS/2009/0382	Dr. Anurag Sriwastwa, Sadar Hospital Pakur
371	2009	JHS/2009/0785	Dr. Dashrath Murmu, PAKURITA , PAKUR
372	2015	JHS/2015/1518	Dr. Madhira Shadad, PHC, Littipara, Pakur
373	2009	JHS/2009/0506	Dr. Manish Kumar Sinha, SADAR HOSPITAL, PAKUR
374	2015	JHS/2015/1549	Dr. Manish Kumar Sinha, DS, Sadar Hospital, Pakur
375	2015	JHS/2015/1513	Dr. Md. Raihan, PHC, Horanpur, Pakur
376	2009	JHS/2009/0439	Dr. Rakesh Kumar Nirala, MAHESHPUR, PAKUR
377	2012	JHS/2012/1049	Dr. Sanjay Kumar, AMRAPARA , PAKUR
378	2000	JHS/2000/0331	Dr. Singrai Soren, Sadar Hospital, Pakur
379	2009	JHS/2009/0404	Dr. Abhishek, APHC Konwai, Palamu
380	2020	JHS/2020/1813	Dr. Ajay Kumar, PHC Manjraha, Palamu
381	2009	JHS/2009/0649	Dr. Alakritia Mandal, PHC Patan, Palamu
382	2009	JHS/2009/0410	Dr. Alok Anand, APHC Nawadhi Bazaar, Palamu
383	2009	JHS/2009/0645	Dr. Alok Kumar Mishra, PH C Chattarpur, Palamu
384	2009	JHS/2009/0476	Dr. Alok Kumar Sinha, APHC Saridih, Palamu
385	2009	JHS/2009/0523	Dr. Amber Prasad, PHC Lesliganj, Palamu
386	2009	JHS/2009/0513	Dr. Amit Varma, APHC Manjraha, Palamu
387	2009	JHS/2009/0648	Dr. Amit Vikram Prasad, PHC Hariharganj, Palamu
388	1990	JHS/1990/0085	Dr. Anand Kumar, SADAR HOSPITAL, Palamu
389	1990	JHS/1990/0134	Dr. Arun R Singh, HARIHARGANJ, Palamu
390	1990	JHS/1990/0092	Dr. Awadhesh Singh, SADAR HOSPITAL, Palamu
391	2009	JHS/2009/0408	Dr. Awa Nindral Kumar, APHC Ramgarh, Palamu
392	2009	JHS/2009/0950	Dr. Bhishma Dayal Choudhary, PHC Hussainabad, Palamu
393	2009	JHS/2009/0854	Dr. Binesh Kumar, SDH HUSSAINABAD, Palamu
394	2009	JHS/2009/0539	Dr. Brendira Kumar, sadar Hospital, palamu, Palamu
395	2021	JHS/2021/1973	Dr. Dhiraj Kumar, SIGSIGI, Palamu
396	2009	JHS/2009/0379	Dr. Divijay Narayan, Babhandi, Palamu
397	2009	JHS/2009/0949	Dr. Fuzail Sarwer, CHATTARPUR , Palamu
398	2015	JHS/2015/1634	Dr. Hemanant Chandra, PHC, Lesliganj, palamu
399	2009	JHS/2009/0536	Dr. Himanshu Shekhar, APHC Agthura, Palamu
400	2015	JHS/2015/1594	Dr. Jagat Nandan Prasad Singh, SOH, Chattarpur, Palamu
401	2015	JHS/2015/1656	Dr. Janmanjay Kumar Modi, PHC, Bishrampur, Palamu
402	2009	JHS/2009/0461	Dr. Jayanta Kumar G hosh, SADAR HOSPITAL, Palamu
403	2000	JHS/2000/0341	Dr. Jayanta Lakra, SADAR HOSPITAL, Palamu
404	2009	JHS/2009/0472	Dr. Kaushlendra Kumar, PHC Patan, Palamu
405	2009	JHS/2009/0584	Dr. Kumar Rajnish, SADAR HOSPITAL , Palamu
406	2015	JHS/2015/1486	Dr. Kumar Varunandhi, PHC, Chhattarpur, palamu
407	2012	JHS/2012/1033	Dr. Kunal Priyadarshi, HUSSAINABAD, Palamu
408	2009	JHS/2009/0525	Dr. Laxman Kumar, Begumpura, Palamu
409	2009	JHS/2009/0934	Dr. Manoj Kumar Paswan, Chattarpur, Palamu
410	2012	JHS/2012/1126	Dr. Masha Bala Lakra, PHC, Lakra, Palamu
411	2009	JHS/2009/0514	Dr. Md. Waqael Ahmad, APHC Bulandbigha, Palamu
412	2009	JHS/2009/0460	Dr. Mithilesh Kumar Mukul, APHC Kishnupur, Palamu
413	2009	JHS/2009/0721	Dr. Mithilesh Prasad, Sadar Hospital, Palamu, Palam u
414	2009	JHS/2009/0459	Dr. Neeral Kumar, APHC Nawadhi, Palamu
415	2023	JHS/2023/2134	Dr. Nitesh Kumar, ADHAURA, Palamu
416	2009	JHS/2009/0855	Dr. Pawan Kumar, PANDU, Palamu
417	2009	JHS/2009/0531	Dr. Pratul Kumar Singh, PHC Patan, Palamu
418	2015	JHS/2015/1510	Dr. Rajeev Bhardwaj, CHC, Satbarwa, Palamu
419	2009	JHS/2009/0705	Dr. Rakesh Kumar Vidrohi, Sadar Hospital, Palamu
420	2009	JHS/2009/0512	Dr. Raman Kumar, PHC Manatu, Palamu
421	2009	JHS/2009/0610	Dr. Ritesh Kumar, PHC Bishrampur , Palamu
422	2009	JHS/2009/0519	Dr. Sachida Nand Roy, APHC Gaitha, Palamu
423	2015	JHS/2015/1518	Dr. Sandeep Kumar Singh, PHC, Panki, Palamu
424	2015	JHS/2015/1608	Dr. Santosh Kumar, PHC, Masatu, Palamu
425	2023	JHS/2023/2200	Dr. Santosh Kumar Singh, PATAIN, PALAMU , Palamu
426	2013	JHS/2013/1384	Dr. Santosh Prasad, SDH CHHATRAPUR , Palamu
427	2015	JHS/2015/1426	Dr. Shaour Nazish, SDH, Hussainabad, palamu
428	2009	JHS/2009/0479	Dr. Smrita Mehta, PHC Hussainabad, palamu
429	2009	JHS/2009/0376	Dr. Sudipta Kumar Sinha, APHC Tarhasi, Palamu
430	2015	JHS/2015/1512	Dr. Sukriti Kumari, PHC, Panki, Palamu
431	1990	JHS/1990/0144	Dr. Sunil Kumar Pathak, SADAR HOSPITAL, Palamu
432	2021	JHS/2021/2020	Dr. Sunny Soren, PHC, KONWAI, Palamu
433	2009	JHS/2009/0652	Dr. Sushil Kumar Panday, Sadar Hospital Palamu
434	2015	JHS/2015/1428	Dr. Swati Sinha, PHC, Patan, palamu
435	2021	JHS/2021/2040	Dr. Umesh Kumar Singh, PANDWA, Palamu
436	2012	JHS/2012/1117	Dr. Vincent Munni, PHC, Panki, Palamu
437	2015	JHS/2015/1423	Dr. Vishwanath Brahmachari, CHAIPATPUR, Palamu
438	2023	JHS/2023/2157	Dr. Aastha Rani, PATRATU, Ramgarh
439	2009	JHS/2009/0956	Dr. Anil Kumar Anshu, PHC Mandu, Ramgarh
440	2012	JHS/2012/1161	Dr. Bikram, MANDU, RAMGARH
441	2009	JHS/2009/0736	Dr. Naveen Kumar, PHC Patratu, Ramgarh
442	2009	JHS/2009/0733	Dr. Nishat Ahmad, Sadar Hospital, Ramgarh
443	2020	JHS/2020/1699	Dr. Nupoor, PHC Jodvatu, Ramgarh
444	2020	JHS/2020/1766	Dr. Preeti, PHC Rajrapra, Ramgarh
445	2009	JHS/2009/0603	Dr. Rita Kumari, GOLA, RAMGARH
446	2009	JHS/2009/0821	Dr. Abhilasha Kumari, MCH, Doranda, Ranchi
447	2012	JHS/2012/1076	Dr. Akash Anand, PANDADHI, RANCHI
448	2013	JHS/2013/1382	Dr. Alakhnarayan Mishra, PHC Narkopi, RANCHI
449	2015	JHS/2015/1585	Dr. Anirita, CHC, Chhikhi, Ranchi
450	2012	JHS/2012/1086	Dr. Anita Kumari, CHC Karra, RANCHI
451	2013	JHS/2013/1235	Dr. Anu Priya, Rajbawan, Ranchi, Ranchi
452	2009	JHS/2009/0729	Dr. Arvind Kumar Jaiswal, PANKATTI, RANCHI
453	2012	JHS/2012/1160	Dr. Deepshikha, MLCU, Namkum, Ranchi, Ranchi
454	2009	JHS/2009/0752	Dr. Farhana Hashim, BUNDU, RANCHI
455	2015	JHS/2015/0793	Dr. Kumar Mali, PHC, Panki, Ranchi
456	2013	JHS/2013/1234	Dr. Manoj Kumar, CHC Ormanjhi, Ranchi
457	2013	JHS/2013/1255	Dr. Monika Bajray, PHC, Slidi ri, Ormanjhi, Ranchi
458	2009	JHS/2009/0741	Dr. Mosharrarf Jamal, MANDAR, RANCHI
459	2015	JHS/2015/1455	Dr. Mudita Sharma, PHC, Chanho, Ranchi
460	2015	JHS/2015/1416	Dr. Pallavi Preetsindha, Labour Dept., Ranchi
461	2012	JHS/2012/1193	Dr. Pushpa Hantana, PHC, Jagannathpur, Ranchi
462	2020	JHS/2020/1680	Dr. Roj Kumar, PHC, Chhikhi, Ranchi
463	2009	JHS/2009/0475	Dr. Rajkumar, CHC, Burhmu, Ranchi
464	2012	JHS/2012/- JHK/JHS/N890	Dr. Rakesh Kumar, Kanke, Ranchi
465	2009	JHS/2009/0484	Dr. Rekha Kumari, MCH, RANC HI
466	2020	JHS/2020/1678	Dr. Ria Munish, PHC Nayabhusur, Ranchi
467	2012	JHS/2012/1198	Dr. Santosh Kumar, PHC, Panki, Ranchi
468	2015	JHS/2015/1482	Dr. Santosh Kumar, General Hospital , Brambar, Ranchi
469	2000	JHS/2000/0309	Dr. Shashi Bhushan Khalkho, Sadar Hospital, Ranchi
470	2015	JHS/2015/1562	Dr. Shiromani Kumari, BERO, RANCHI